

12.26 hrs.

COMMITTEE ON LEAVE OF
ABSENCE FROM THE SITTINGS OF
THE HOUSE

EIGHTH REPORT

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eighth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:—

- (1) Shri Mohan Bhiga—20th July to 31st August, 1978 (Fifth Session).
- (2) Shri Charan Singh—16th to 31st August, 1978 (Fifth Session).
- (3) Shri Annasaheb Magar—17th to 31st August, 1978 (Fifth Session).

SHRI C. K. CHANDRAPPAN (Cannanore): I should like to make a suggestion about this. The second name you mentioned is Shri Charan Singh and you wanted the House to grant him leave for the whole session. I am surprised. Mr. Charan Singh is having good health, is fit enough to take over presidentship of the Janata Party.

MR. SPEAKER: There is a medical certificate.

SHRI C. K. CHANDRAPPAN: He is going and meeting Members and other mediators and he lives just a few yards away from the House. Could he not come here? I object to it.

SHRI KANWAR LAL GUPTA (Delhi Sadar): It has not been the convention in the House to refuse it.

MR. SPEAKER: It has never been the practice; I am sorry we are introducing many new conventions; it is normal; when leave of absence is asked for by a member it is never objected; there are certain parliamentary norms.

SHRI C. K. CHANDRAPPAN: In view of your observations, I request

you to take my point into consideration.

MR. SPEAKER: Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SOME HON. MEMBERS: Yes.

MR. SPEAKER: The Members will be informed accordingly.

12.28 hrs.

COMMITTEE ON PETITIONS

FIFTH REPORT

श्री हरि बिल्लु बामत (होशंगाबाद):
वाचस्पति महोदय, मैं छोटी लोक सभा की
याचिका समिति का पंचम प्रतिवेदन प्रस्तुत
करना हूँ।

12.28 1/2 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

ELEVENTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Eleventh Report of the Committee on Subordinate Legislation.

MR. SPEAKER: Shri Ravindra Varma

SHRI JYOTIRMOY BOSU: On a point of order.

MR. SPEAKER: What is the point of order? He is making a statement; he is merely giving yesterday's report.

12.29 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): With
your permission, Sir, I rise to
announce that Government Business
in this House during the week com-